

so, by what time is this plant likely to be set up ?

SHRIMATI RAM DULARI SINHA: I cannot assure the hon. Member of setting up of a smelter in Koraput areas because mapping and tracing is going on and detailed drilling will be undertaken only after the results are found to be substantial.

SHRI N. K. SHEJWALKAR: Are they able to have any estimate regarding the quantum of ore which they are going to have in Bastar? What time they will require to explore the possibility of drilling and mining?

SHRIMATI RAM DULARI SINHA: As I have already stated, mapping is going on. Thereafter drilling will be the last stage.

As regards Bastar District, investigation revealed the presence of 223 tonnes of tin ore in Mundagonda Block in Koraput District. Investigation is still going on.

About Madhya Pradesh, Geological Survey of India has carried out investigation in Bastar District. It has assured total of 1182 tonnes of reserves of tin ore. Besides this the Director, Geological Mining, Madhya Pradesh Government has carried out investigation with the United Nations Development Programme assistance. It has so far estimated a total of 1,500 tonnes of tin ore in other blocks of the same districts.

SHRI D.P. YADAV: Has extensive exploratory work about the tin availability in Bihar been done by the G.S.I.? If so, are there prospects of the metal in Bihar? By which time do you expect to be selfsufficient in tin requirement of the country? By which time is the import expected to be stopped?

SHRIMATI RAM DULARI SINHA: With regard to the three parts of the question which the hon. Member has put, I can only say that the G.S.I. has carried out investigation for tin minerals in Bihar Gujarat, Mysore and Rajasthan. I may also inform that since the investigation did not yield

any encouraging result, the G.S.I. has stopped further investigation in the above areas.

SHRI D.P. YADAV: What about import?

SHRIMATI RAM DULARI SINHA: We are importing tin from Malaysia, North Vietnam and Indonesia. In 1980-81, from Malaysia about 2.175 tonnes of ore.....

MR. SPEAKER: It is all right. You can give it later.

SHRI ARVIND NETAM: Mr. Speaker, Sir, just now the hon. Minister has said that the Government of India has instructed the State Government to check illicit mining, which is taking place in Bastar area. The mining at the area had just begun as a cottage industry and all the Departments including the Police Department are involved in that illegal mining. May I request the hon. Minister at least to send a team to look into all these illegal minings which are taking place there? Would the hon. Minister consider this point?

SHRIMATI RAM DULARI SINHA: I will take up this matter seriously with the concerned State Government and I will also see that needful is done in this regard.

MR. SPEAKER: Shri Narayan Choubey—Absent.

PROF. MADHU DANDAVATE: I have given a question on the same subject of cement. I may be allowed.

MA. SPEAKER: Your turn will come, Sir.

Accidents in Bokaro Steel Plant

*339. **SHRI A. K. ROY:** Will the Minister of STEEL AND MINES be pleased to lay a statement showing:

(a) details of the accidents in Bokaro Steel Plant causing death of workers in 1980 and 1981;

(b) details of loss of life and property in each of such accident.

(c) whether any probe has been made in each of such accidents; and

(d) if so, result of the probe and the steps taken on that?

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRY AND STEEL AND MINES (SHRI-MATI RAM DULARI SINHA): (a) to (d). A Statement is laid on the Table of the House.

Statement

(a) and (b). Details of accidents at Bokaro Steel Plant causing death

of workers of Bokaro Steel Plant during 1980 and 1981 are as per Annexure. Loss of property in the accident on 11th March, 1981 has been assessed at Rs. 60.24 lakhs. There was no loss of property in other accidents.

(c) and (d). A departmental inquiry is conducted in all cases of accidents in order to ascertain causes of the accidents, fix responsibility, and recommend measures to prevent such accidents. The plant takes follow up action on the recommendations of the inquiry committees.

ANNEXURE

DETAILS OF EMPLOYEES WHO DIED IN ACCIDENTS IN THE YEARS 1980 AND 1981 IN BOKARO STEEL PLANT

Sl. No.	Date of Accident	Name	Date of Death
1	2	3	4
1980			
1.	21-4-1980	V.N. Singh	21-4-1980
1981			
1.	7-1-1981	K.R. Meha'lo	7-1-1981
2.	11-3-1981	Nanu Yadav	11-3-1981
3.	11-3-1981	J.P. Kesharwani	12-3-1981
4.	11-3-1981	R.B. Singh	11-3-1981
5.	11-3-1981	Md. Alam	11-3-1981
6.	11-3-1981	A.C. Sahu	11-3-1981
7.	11-3-1981	Baleshwar Singh	11-3-1981
8.	18-4-1981	Smt. Sukhmati	18-4-1981
9.	15-16-81	Pran Prasad	15-6-1981
10.	30-7-1981	I.D. Mehto	30-7-1981
11.	6-8-1981	K.D. Rajak	6-8-1981
12.	3-9-1981	R.J. Prasad	3-9-1981
13.	12-11-1981	A. Mahato	13-11-1981

SHRI A. K. ROY: Sir, I have read the statement laid on the Table of the House. Reply to part (a) of my question is incomplete part (b) is misleading; part (c) is confusing; and part (d) is missing.

MR. SPEAKER: What remains?

SHRI A. K. ROY: I asked about the details of the accidents took place in Bokaro Steel Plant. They have given the information 6 people died on the 11th March accident. But I personally visited there with regard to the 11th March accident that was debated in a call-attention motion in the House, and it was found that 9 people had died. I asked about the number of workers died. They have given a list of number of "employees" died. It means, they have eliminated all these contract workers who died in the plant. They have not mentioned the names of three workers in this list.

Secondly, on the 17th June of the same year, a bigger accident took place in Bokaro Steel Plant where 11 tribal workers were buried alive behind the cold rolling mill. I also personally visited there. Their names are absent here. That is why, I am wondering and I may tell that this type of incorrect statement should not be placed on the Table of the House.

MR. SPEAKER: Put your question.

SHRI A. K. ROY: The second point which I wanted to press is that all those accidents had taken place in March, 1981 and the Minister assured in the House that responsibility would be fixed quickly and the persons found responsible would be brought to book. But till today they are giving an answer that departmental enquiries are proceeding. The Government does not yet know who is the man responsible, whose responsibility was that and how

the workers died. In view of that, I would like to ask what is the progress of the Departmental enquiries and what steps have been taken against those officers?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): Sir, the hon. Member in his question has referred to the workers of the Bokaro Steel Plant. We have given a list of all the employees who have been unfortunately involved in these accidents.

Sir, you will agree and the hon. Member also will agree that the contractors might be spread all over the country because there are some contractors who have taken a contract on account of the Bokaro Steel Plant for fabrication of material who might be located in some other places. We cannot give the list of those accidents and contracting parties for Bokaro Steel Plant located elsewhere.....

SHRI SOMNATH CHATTERJEE: The Question relates to Bokaro Steel Plant. It is a very specific question.

SHRI NARAYAN DATT TIWARI: Even those workers of contractors who have been unfortunately involved in accidents and who have died have also been given the statutory compensation. I made enquiries myself about it. The Question did not cover that but I myself made enquiries about this thing. 3 workers of the Hindustan Steel Works Construction Corporation died in accident in 1980 and 16 workers died in 1981. The statutory compensation ranging between Rs. 18,000 and Rs. 23,100 has been paid to the families of the deceased. Since the Hindustan Steel Workers Construction Corporation cannot absorb any new workers just now, the orders are being issued to employ the dependants of deceased workers in the Bokaro Steel Plant, 9 dependants of such contract labour

have already been selected for appointment. I would like to assure the hon. Member that we shall do whatever is possible to see to it that at least one person from these families does get employment in the Bokaro Steel Plant or in its subsidiary.

As far as the enquiries go, I myself have looked into the matter. It is a 4-page enquiry report on different accidents. If the hon. Member wants, I can send him the whole detailed report. But if you want that I should just read out all the details on the floor of the House, it will take at least 10 minutes.

SHRI A. K. ROY: I asked about the number of workers died not the employees.

I would like to enlighten the hon. Minister that already employment has been given. He is not to look into that. But he is only to look into the matter as to who are the persons responsible for such ugly accidents which I personally saw and I would request him to inventivate and the persons responsible should be brought to book. Our State people die in harness in the Bokaro Steel Plant. Out of 10 persons who died in the accident, 5 persons are our State people who died in the accident. That comes to 50 per cent. There is a strong feeling that the safety aspect is neglected in the Bokaro Steel Plant. In view of that, I would like to know whether the hon. Minister will take some effective steps to augment safety measures and whether, as in collieries they have set up safety directorates, similarly, safety directorates will be set up in the Bokaro Steel Plant and officers are made responsible in the matter of safety aspect. I want to know whether he will take effective concrete steps in this regard.

SHRI NARAYAN DATT TIWARI: I myself looked into this particular aspect when I went to Bokaro. There is a full-fledged safety engineering

unit in the Bokaro Steel Plant. There is a 2-tier safety committee which is functioning. At the apex level, there is a Central Safety Committee consisting of senior executives and workers' representatives. At the lower level also, there are safety committees in different operational departments, shops and mills. In each Plant, including the Bokaro Steel Plant, specific areas of hazardous operation which may lead to operational accidents have also been identified. Also, the steps have been taken to provide more of safety education and accident prevention measures. The safety awards have also been instituted. Additional safety measures which we have now taken are that newly recruited persons, before being put on the job, are exposed to safety measures. There is induction of training to workers on shop floors and they are being trained for various operational jobs in batches. The recommendations of the enquiry committees into fatal accidents are implemented. Before taking up any jobs which are likely to involve hazards, the required rules are being made and followed strictly.

All these measures have been taken.

The Hon. Member has said that he has personally investigated into many matters. I will be thankful if he sends me any report that he has made out. Then I will look into it also.

SHRI A. K. ROY: Mr. Mukherjee asked for the report. I submitted him a report--to Mr. Pranab Mukherjee--on a special request.

Project Report Re: Daitari Steel Plant

*340. SHRI NITYANANDA MISRA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether detailed project report for the Daitari Steel Plant has been prepared;